#### Initial Steps Towards the Setting up of a

### Public Credit Registry for India

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# State of Economic Research on India

#### A vibrant network is slowly but steadily emerging

- University and business school professors
- Analysts at banks, non-bank finance companies (NBFCs), rating agencies, among others
- Researchers at policy institutions and think tanks
- Probing inquiries and fact discovery by media
- Seminars, conferences, forums, panels, deputations
- Global interest in studying India is surging
- More undergraduate and post-graduate (MS, PhD) students interested in pursuing Economics and Finance!
- ➢ Miles to go before we sleep... on a good, firm trajectory

# A HUGE opportunity!

- Alongside banks and other financial intermediaries, need <u>a parallel ecosystem of economic and</u> <u>financial data and information services</u> that
  - Collects, collates and generates new data points on the economy and financial markets
  - Disseminates publicly or sells the data
  - Analyzes, aggregates and researches data to provide information analytics
  - Creates information-based business opportunities
  - Aids analysis-driven policy-making and thinking
- Given our core human resource strength in computing and information systems, this is a lowhanging fruit that has not yet been plucked

# Examples

#### Real-time inflation and consumption metrics:

- ➢ E-commerce sites
- What are the sustained temporal and geographic variations in prices and quantities?

#### Employment statistics:

- > Payments data; bank and NBFC KYC data; tax filing data
- Can Big Data help us compute quarterly unemployment rate?

#### Rural and informal economy:

- > NBFCs; MFIs; FMCG companies; Night luminosity measures
- Do omissions of rural / informal economy in formal statistics mask economically relevant growth / inflation outcomes?

#### State finances:

- Implied credit rating/risk using RBI State Finances report
- > What is the implied subsidy in borrowing costs?

# Examples (continued)

#### Hot money flows and external sector vulnerability:

- Corporate bond, commercial paper, External commercial borrowings, Masala bonds – FPI investments (maturity/location)
- Which of the flows are "carry trades" and which are long-term?
- Governance and corporate finance of pyramids and group companies:
  - Consolidate individual company/subsidiary filings
  - Are internal transfers tunneling or internal capital markets in response to credit constraints?
  - Are foreign transactions round-tripping / tax-arbitrage or genuine investments?
- Bank lending boom and bust cycles:
  - Let me elaborate on this as a leading example as to how it could be done better
  - Initial steps undertaken for Public Credit Registry (PCR)

# Public Credit Registry for India

Tracking a credit transaction from source to destination, all through its life...

High Level Task Force

Announced at RBI's August 2017 Monetary Policy Meeting

Held its 1<sup>st</sup> Meeting on 24<sup>th</sup> October 2017

Report Due by the 1<sup>st</sup> week of April 2018

### Large Borrower Credit information in India

- <u>CRILC (Central Repository for Information on Large</u> <u>Credits)</u> is the nearest at the RBI to PCR
  - Set up in 2014-15
  - SCBs report credit information quarterly on large borrowers (threshold INR 50 mn)
  - Covers around 60% of loan portfolio and 80% of NPAs
  - Slippages in asset quality (restructuring, continued non-performance) reported on as-and-when basis
  - Borrower level data set
  - Designed entirely for supervisory purposes with focus on the reporting entity's exposure to the borrower
  - Pooled information shared with reporting banks only
  - Steps underway to provide group-level exposure

# Credit information in India – Contd.

- <u>BSR (Basic Statistical Return)-1 : comprehensive but not</u> <u>borrower-centric</u>
  - From 1972
  - Account level credit information from March 2013
  - Quarterly statistical return capturing spatial, temporal and sectoral metadata
  - <u>No borrower identification</u>
  - Information published at aggregate level, granular data shared with researchers on a case-by-case basis with appropriate safeguards
- Missing out on borrowing from other sources as well as important financial parameters of the borrowers to gauge their financial health
- 360 degree view not available in any system

# Advantages of a Public Credit Registry

- <u>Removal of information asymmetry</u>, resulting in an efficient and optimum credit market
  - Impact could be the greatest for MSME financing
  - Flow-based credit origination, Fin Tech, ...
- Transparent credit information: pre-requisite for
  - Efficient credit assessment and pricing by banks
  - Sound risk management and financial stability
- <u>Risk-based, dynamic and counter-cyclical provisioning</u>
  at banks
- <u>Effective supervision and early intervention</u> by regulators
- <u>Effective re-structuring</u> of stressed bank credits
- Understanding workings of <u>monetary policy transmission</u> and identifying bottlenecks, if any

### International Practice

- World Bank Survey 2012 <u>87 out of 195 countries</u> surveyed had PCR
- <u>Private credit bureaus co-exist with PCRs –</u> <u>complementary role</u>
- Banks voluntarily provide credit data at the time of origination itself – <u>near real time data</u> – change in credit market conditions can be identified with little lag
- Credit Register regularly provides reporting institutions
  with <u>consolidated borrower exposure reports</u>
- Major credit information repositories Spain, Germany, Portugal, Belgium, AnaCredit project of ECB
- Credit register of Spain also includes <u>records of loan</u> <u>applications</u> to all banks with lender and borrower identity and characteristics

# Terms of reference for the Task Force

- To <u>review the current availability</u> of information on credit in India.
- To <u>assess the gaps</u> in India that could be filled by a comprehensive PCR.
- To study the best international practices on PCR.
- To <u>determine the scope</u> / target of the comprehensive PCR: type of information to be covered along with cut-off size of credit, if any.
- To <u>decide the structure of the new information system</u> or whether the existing systems can be strengthened / integrated to get a comprehensive PCR.
- To <u>suggest a roadmap, including the priority areas</u>, for developing a transparent, comprehensive and near-real-time PCR for India.

### Task Force will look at

- <u>Scope / target of the comprehensive PCR</u>: type of information to be covered along with cut-off size of credit, if any
  - Bank-borrower loan-level data detailing loan terms at time of origination along with data on borrower's economic and financial health
  - The internal and external ratings and their evolution
  - Bank-borrower loan-level restructuring data with all details
  - Secondary loan sales and price information
  - Borrower-debt level Default and Recovery data
- How to cover <u>all important financial parameters of the</u> <u>borrowers</u> that are relevant to the financial health – assets, trade credits, utility bill payments?
- Task Force needs to <u>closely look at Credit Bureaus</u> potential for symbiosis with the proposed PCR

# Deliberations

- <u>Structure of the new information system</u> or whether the existing systems can be strengthened / integrated to get a comprehensive PCR
  - To build a new comprehensive information system from <u>bottom-up or linking existing systems</u> and building on top of that?
  - <u>LEI reporting</u> has been made mandatory in CRILC along with ongoing PAN
  - <u>Wherever available, Aadhaar, PAN, CIN, LEI reporting</u> is being mandated in BSR-1
  - Tapping the credit bureaus
- <u>Roadmap</u>, including <u>priority areas</u>
  - <u>Modular</u> project implementation with timeline to attain the goal

# Constitution of the Task Force

- Represents, subject to size constraints, <u>major</u> <u>stakeholders including banks</u>, <u>non-banks</u>, <u>industry</u> <u>bodies</u>, IT experts, <u>besides the banking supervisor</u>
- Task Force will <u>consult</u> a much larger set of entities, especially
  - credit bureaus, and
  - credit rating agencies,

which are not directly part of the Task Force for technical reasons

- It will consult International bodies (<u>World Bank,</u> <u>Central banks with PCRs</u>) and <u>academics</u>
- Its proposals need to pass through the <u>legal scrutiny</u> as well as be endorsed by <u>cyber security experts</u>

"Not everything that counts can be counted; and not everything that can be counted counts."

Albert Einstein

It is a sobering thought for economists!

But it should nevertheless induce innovations to count better what really counts!!

Public Credit Registry for India is a step in this direction.